- (a) whether all those persons whose houses were demolished by DDA near Turkman Gate, Delhi have since been rehabilitated;
  - (b) if so, the details thereof;

Written Answers

- (c) whether a number of persons are yet to be rehabilitated and whether any representation has been received from them in this regard; and
- (d) if so, the action taken or proposed to be taken thereon?

THE MINISTER OF URBAN DEVEL-OPMENT (SHRI DAULAT RAM SARAN): (a) Yes, Sir.

- (b) 798 evictees were settled at Nand Nagri, Turkman Gate, G.T. Road, Shahdra, Mata Sundari Road and Ranjeet Nagar.
- (c) and (d). No, Sir. A representation was, however, received from the Turkman Gate Action Committee in May, 1989 for allotment of tenements to five persons. Claim of these five persons was not found valid.

## Non-availability of Food Items in FPS

\*74. SHRI YAMUNA PRASAD SHASTRI:

SHRI BANWARILAL PUROHIT:

Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

- (a) whether the Pubic Distribution System has virtually collapsed in the country;
- (b) whether it is also a fact that essential commodities are not available an adequate quantity at fair price shops as they are being sold in the black market; and

(c) if so, the corrective action taken in the matter?

THE MINISTER OF FOOD AND CIVIL SUPPLIES (RAO BIRENDER SINGH): (a) to (c). No, Sir. Stocks of most of the essential commodities for distribution through Fair Price Shops (FPS) are comfortable. Union Government have advised the State Government/U.T. Administrations from time to time to closely monitor the functioning of Public Distribution System (PDS) to prevent diversion of the PDS items into blackmarket. The State Governments/UT Administrations have also been advised to take stringent action against blackmarketing and other malpractices under the E.C. Act and similar other legislations.

A Control Room has been functioning in the Ministry of Food and Civil Supplies on all days of the week to receive reports of shortages of essential commodities from States/UTs.

[English]

Inclusion of Vedic Mathematics in Teacher's Guide, Manual of Mathematics

- \*75. DR. A. K. PATEL: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:
- (a) whether the NCERT has decided to include substantial portion of Vedic Mathematics in their Teacher's Guide, Manual of Mathematics for schools and Higher Secondary Schools;
- (b) whether lectures on Vedic Mathematics are also being included by the NCERT in the Trainers' Training Programme, if so, in what way and to what extent;
  - (c) whether the NCERT also proposes